

ITEM NO.9

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 499/2023

MOHAMMAD ABDULLAH AZAM KHAN

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.84370/2023-STAY APPLICATION and IA No.84381/2023-EXEMPTION FROM FILING O.T. and IA No.84379/2023-APPROPRIATE ORDERS/DIRECTIONS)

Date : 16-05-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Vivek K. Tankha, Sr. Adv.
Mr. Sumeer Sodhi, AOR
Mr. Varun Tankha, Adv.
Mr. Vipul Tiwari, Adv.
Mr. Inder Dev Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP (Cr1.) No. 5216 of 2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER